

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 252/16
PETITION NUMBER : TP 236/17
NAME OF THE PETITIONER (S) : MARLABS SOFTWARE PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. SATI. P. JOHN
SPT Legal

Advocate for petitioners P.

Counsel for Petitioner Company is present. This is a case transferred from the Hon'ble High Court of Karnataka at Bangalore. Notices to be issued to the authorities contemplated under Section 230(5) of the Companies Act, 2013.

Registry to issue notices to the authorities concerned.

Posted to 31.03.2017.

MEMBER (J)

MEMBER (T)